

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 20.02.2026

No. 170 A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are hereby transferred and posted as Judicial Magistrates in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officers named below, the powers of a Judicial Magistrate 1st Class for the District noted against their names in column no. 4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code / Sub Section (3) of Section 10 of Bharatiya Nagarik Suraksha Sanhita, 2023, the Officers are designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against their names in column no. 5 of the said table.

Sl. No.	Name of the Officer, designation and place of present posting.	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Ms.Ranjana Dubey S.D.J.M., Buxar	(a) Judicial Magistrate (b) Purnea (c) Purnea	Purnea	Purnea
2.	Sri Anish Kumar S.D.J.M., Jehanabad	(a) Judicial Magistrate (b) Aurangabad (c) Aurangabad	Aurangabad	Aurangabad
3.	Sri Rajat Deep S.D.J.M., Dehri	(a) Judicial Magistrate (b) Nawada (c) Nawada	Nawada	Nawada

4.	Ms. Sanam Hayat S.D.J.M., Gaya	(a) Judicial Magistrate (b) Katihar (c) Katihar	Katihar	Katihar
5.	Sri Rohit Sinha S.D.J.M., Sherghati	(a) Judicial Magistrate (b) Kishnaganj (c) Kishnaganj	Kishnaganj	Kishnaganj
6.	Ms. Surbhi Singhania S.D.J.M., Siwan	(a) Judicial Magistrate (b) Birpur (c) Supaul	Supaul	Birpur
7.	Sri Mayank Kumar Pandey S.D.J.M., Manjhaul (Begusarai)	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur	Samastipur
8.	Sri Shivam Kumar S.D.J.M., Bhagalpur	(a) Judicial Magistrate (b) Siwan (c) Siwan	Siwan	Siwan
9.	Sri Satyam S.D.J.M., Jamui	(a) Judicial Magistrate (b) Biraul (c) Darbhanga	Darbhanga	Biraul
10.	Ms. Nidhi Jaiswal S.D.J.M., Aurangabad	(a) Judicial Magistrate (b) Supaul (c) Supaul	Supaul	Supaul
11.	Ms. Shweta Choudhary S.D.J.M., Sheikhpura	(a) Judicial Magistrate (b) Gaya (c) Gaya	Gaya	Gaya
12.	Ms. Shweta Sharda S.D.J.M., Purnea	(a) Judicial Magistrate (b) Danapur (c) Patna	Patna	Danapur
13.	Sri Rishabh Srivastava S.D.J.M., Gopalganj	(a) Judicial Magistrate (b) Saharsa (c) Saharsa	Saharsa	Saharsa
14.	Sri Rajesh Barnwal S.D.J.M., Sikrahana (East Champanan)	(a) Judicial Magistrate (b) Muzaffarpur (E) (c) Muzaffarpur	Muzaffarpur	Muzaffarpur (E)
15.	Sri Mukesh Kumar S.D.J.M., Raxaul	(a) Judicial Magistrate (b) Manjhaul (c) Begusarai	Begusarai	Manjhaul
16.	Ms. Swati Suman S.D.J.M., Motihari	(a) Judicial Magistrate (b) Begusarai (c) Begusarai	Begusarai	Begusarai
17.	Sri Abhishek Kumar S.D.J.M., Naugachia (Bhagalpur)	(a) Judicial Magistrate (b) Gopalganj (c) Gopalganj	Gopalganj	Gopalganj

18.	Sri Anurag Tiwari S.D.J.M., Benipur (Darbhanga)	(a) Judicial Magistrate (b) Bhagalpur (c) Bhagalpur	Bhagalpur	Bhagalpur
19.	Sri Priyanshu Raj S.D.J.M., Biraul	(a) Judicial Magistrate (b) Bhojpur (c) Bhojpur	Bhojpur	Bhojpur
20.	Sri Aashish Chandra S.D.J.M., Mohania (Kaimur)	(a) Judicial Magistrate (b) Naugachia (c) Bhagalpur	Bhagalpur	Naugachia
21.	Ms. Swati Priyadarshni S.D.J.M., West Champaran at Bettiah	(a) Judicial Magistrate (b) Barh (c) Patna	Patna	Barh
22.	Sri Sachin Kumar S.D.J.M., Shahpur Patori (Samastipur)	(a) Judicial Magistrate (b) Buxar (c) Buxar	Buxar	Buxar
23.	Ms. Kavita Kumari S.D.J.M., Katihar	(a) Judicial Magistrate (b) Hajipur (c) Vaishali	Vaishali	Hajipur
24.	Sri Alok Kumar S.D.J.M., Arwal (Jehanabad)	(a) Judicial Magistrate (b) Sherghati (c) Gaya	Gaya	Sherghati
25.	Sri Inzmamul Haque S.D.J.M., Kishanganj	(a) Judicial Magistrate (b) Motihari (c) East Chmaparan	East Chmaparan	Motihari

**By order of the High Court,
Sd/- P. K. Malik
Registrar General**

Memo No. 16330-16391 / Dated, Patna the 20.02.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / O.S.D.

(Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna/ S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ All The Principal District and Sessions Judges, Bihar for information **(and communication to the officers concerned.**

The representations filed by the Judicial Officers for normal / premature transfer to any particular station and the letters received during the process of AGT-2026 from the Principal District and Sessions Judges, Secretaries of Bar Associations/Councils, Private Parties, etc. for posting of more officers in the cadre of Civil Judge (Junior Division) stand disposed of in the aforesaid terms.

The representations filed by the Judicial officers for stay of transfer / extension of posting/exemption from AGT-2026 stand allowed till the next AGT i.e. AGT-2027.

The officers concerned are directed to make over charge of their respective offices in such a way so as they join their new assignment latest by 31st March, 2026 positively.)

(-) For P.D.Js. concerned only.



Registrar General